

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2007

CC 3914/2007

(From the judgement and order dated 27/04/2006 in RFA No. 330/1995 of The
HIGH COURT OF DELHI AT N. DELHI)

MUNSHI RAM (D) BY LRS.

Petitioner(s)

VERSUS

U.O.I.

Respondent(s)

With I.A.1(C/delay in filing SLP and office report)

Date: 30/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s) Mr. Rana Ranjit Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the application for condonation of delay as also on
the special leave petition.

Tag on with C.A. No. 4945/2006.

(Meenu Sethi)

Court Master

(Pushap Lata Bhardwaj)

Court Master